(NPAG) are merged with content enrichment and universal coverage. 'SABLA' would aim at empowering adolescent girls (11-18 years) by improving their nutrition and health status, upgrading various skills like home skills, life skills and vocational skills etc. and equipping them on family welfare, health, hygiene, information and guidance on existing public services.

An allocation of Rs. 1000 Crore has been made for the scheme for 2010-11. The scheme is awaiting approval of the Government.

Legislation for adoption of children by foreign countries

4145. SHRI R.C. SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) in view of the growing number of complaints on Indian children being given for international adoption, whether it is a fact that Government is planning to introduce a comprehensive legislation to regulate adoption of Indian children by other countries;
 - (b) if so, the details of the proposed legislation;
- (c) whether it is a fact that the Law Commission, in its 153rd Report, also recommended for regulation of adoption; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) No, Sir.

- (b) Does not arise.
- (c) and (d) The Law Commission of India in its 153rd Report on Inter-country Adoption in 1994 had recommended that there was need to regulate Inter-country adoption of children by law.

Funds for child welfare schemes in NER

4146. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the funds released and spent for child welfare schemes, State-wise in North Eastern Region (NER); and
 - (b) the details thereof, rural and urban area-wise?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Details of funds released and spent by the Ministry for child welfare schemes, State-wise in North Eastern Region (NER) are given in the Annual Reports of the Ministry which are available in the Library of Rajya Sabha Secretariat. The details are also available on the Ministry's website www.wcd.nic.in. Funds are not released by bifurcating them, rural and urban area-wise.